

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Supplementary List Item 1

**IA No.
1432/23
In
CP(IB) No. 627/Chd/Hry/2019
(Admitted)**

Under Section 9 & 60(5), IBC 2016

In the matter of:-

Anurag Verma

.....Petitioner/Operational Creditor

Vs.

Fairwealth Housing Pvt. Ltd.

.....Respondent/Corporate Debtor

Present :

Mr. Deepankur Sharma, Advocate for the applicant in IA No. 142/23.

Mr. Parveen, Advocate for respondent Nos. 1 and 2.

Learned counsel for respondent Nos. 1 and 2 has appeared through MOA today and has stated that he wants to file Vakalatnama. Let the same be filed during the course of day. Reply, if any, be filed within next two weeks with a copy in advance to the counsel opposite. List on 12.10.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Harnam Singh Thakur)
Member (Judicial)

September 6, 2023
Vriti